# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA UNSTARRED QUESTION NO. 1110

ANSWERED ON 09.12.2025

### PROMOTION OF ROOFTOP SOLAR AS AN INCOME-GENERATING SOURCE

#### 1110. SHRI MASTHAN RAO YADAV BEEDHA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has any policy to promote rooftop solar as an income-generating option through net-metering and gross-metering;
- (b) the incentives, subsidies and financial support provided under PM-Surya Ghar: Muft Bijli Yojana and other schemes for installing rooftop solar;
- (c) whether Government has estimated how much income households and small establishments can earn annually by selling surplus power and the State-wise details;
- (d) whether a uniform national tariff for surplus rooftop solar power is being considered; and
- (e) the steps taken to simplify approvals, net-metering and timely DISCOM payments to avoid delays?

#### **ANSWER**

## THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) & (b) Currently, Ministry of New and Renewable Energy (MNRE) is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY). The scheme aims to achieve rooftop solar installations in one crore households in the residential sector by FY 2026-27 with an outlay of Rs 75,021 crore. One of the key objectives of the PMSG: MBY is to help in generation of free/low-cost electricity up to 300 units per month to an individual household by installation of rooftop solar plant with central financial assistance (CFA) as under:
  - For individual households, the CFA is Rs. 30,000/- per kWp for the first 2 kWp and Rs. 18,000/- per kWp for the additional one kWp. The subsidy is capped at 3 kWp rooftop solar plant capacity for individual household.
  - For Group Housing Societies/ Residential Welfare Associations (GHS/RWA) the CFA is Rs. 18,000/- per kWp with rooftop solar plant capacity limit of 500 kWp.
  - In case of special category states/UTs including Uttarakhand, Himachal Pradesh, J&K, Ladakh, States in the North East Region, UTs of A&N and Lakshadweep, the CFA is 10% higher.

PMSG: MBY is a demand driven scheme for installation of rooftop solar (RTS) systems, wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

- (c) & (d) The treatment of surplus solar power fed in to the grid from a rooftop solar plant is governed by the regulations specified by the respective State Electricity Regulatory Commissions (SERCs) and currently, there is no proposal to consider a uniform national tariff for surplus rooftop solar power. Further, the income earned by selling surplus solar power also depends on factors including capacity and cost of installation of rooftop solar, solar power generated and self-consumed, grid power consumed by the household, etc.
- (e) The Government has taken following steps to simplify the approval processes under the scheme across the country:
  - Online process from registration to disbursal of subsidy directly into the bank account of the residential consumer through National Portal.
  - Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
  - Net metering agreement has been made part of application in the National Portal.
  - Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
  - Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

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